

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad ' A ' Bench, Hyderabad

Before Shri R.K. Panda, Vice-President
AND
Shri K. Narasimha Chary, Judicial Member

आ.अपी.सं / **ITA No.79/Hyd/2024**
(निर्धारण वर्ष / Assessment Year: 2017-18)

Shri Tarigonda Shavathali Khan, Chittoor PAN:ALBPT1206F (Appellant)	Vs.	Income Tax Officer Ward 1(1) Chittoor (Respondent)
निर्धारिती द्वारा / Assessee by:		Shri Pradeep Raj Kuna, CA
राजस्व द्वारा / Revenue by:		Shri R. Kumaran, DR
सुनवाई की तारीख / Date of hearing:	14/02/2024	
घोषणा की तारीख / Pronouncement:	14/02/2024	

ORDER

Per R.K. Panda, Vice-President.

This appeal filed by the assessee is directed against the order dated 23.11.2023 of the learned CIT (A)-NFAC, Delhi, relating to A.Y.2017-18.

2. At the time of hearing, the learned Counsel for the assessee submitted that the assessee has already e-filed the appeal against the very same first appellate order before the Tribunal and therefore, prayed that this appeal has to be withdrawn being a duplicate appeal. In absence of any objection from the side of the learned DR, this appeal filed by the

assessee, being a duplicate appeal, becomes infructuous and accordingly dismissed.

3. In the result, appeal filed by the assessee is dismissed.

Order pronounced in the Open Court at the time of hearing itself i.e. on 14th February, 2024.

Sd/- (K. NARASIMHA CHARY) JUDICIAL MEMBER	Sd/- (R.K. PANDA) VICE-PRESIDENT
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Hyderabad, dated 14TH February, 2024

Vinodan/sps

Copy to:

S.No	Addresses
1	Shri Tarigonda Shavathali Khan, 3-114/1 Kalakada Town and Mandal, Chittoor 517236 AP
2	Income Tax Officer Ward 1(1) Chittor A.P
3	Pr. CIT-, Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

By Order